

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:5142  
ANSWERED ON:08.05.2012  
MNCS IN EDIBLE OIL PRODUCTION  
Rao Shri Nama Nageswara

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether the Government has allowed/proposes to allow the multinational companies to set up their business in edible oil production sector in Andhra Pradesh; and

(b) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): As per information received from Department of Industrial Policy & Promotion, Ministry of Commerce & Industry in the extant policy, FDI, upto 100%, under the automatic route, is permitted in manufacture of edible oils, subject to applicable laws/sectoral rules/regulations/security conditions.